1 2 3 4 5   15 Orissa 430 747 457 335 444 00   16 Punjab 187 500 64 000 7.60   17 Rajasthan 820.438 811 890 1332 50   18 Sikkim 55 857 52 723 49.68   19 Tamil Nadu 1425.00 1337.785 951.17   20 Tripura 67.276 11 500 21.09   21 Uttar Pradesh 193.24 511 900 730.21   22 West Bengal 224.792 225.000 205.70   Total 9040.00 8824.138 8820.00					
16   Punjab   187.500   64.000   7.60     17   Rajasthan   820.438   811.890   1332.50     18   Sikkim   55.857   52.723   49.68     19   Tamil Nadu   1425.00   1337.785   951.17     20   Tripura   67.276   11.500   21.09     21   Uttar Pradesh   193.24   511.900   730.21     22   West Bengal   224.792   225.000   205.70	1	2	3	4	5
17 Rajasthan   820.438   811 890   1332.50     18 Sikkim   55 857   52 723   49.68     19 Tamil Nadu   1425.00   1337.785   951.17     20 Tripura   67.276   11 500   21.09     21 Uttar Pradesh   193.24   511 900   730.21     22 West Bengal   224.792   225 000   205 70	15	Orissa	430.747	457.335	444.00
18. Sikkim 55.857 52.723 49.68   19. Tamil Nadu 1425.00 1337.785 951.17   20. Tripura 67.276 11.500 21.09   21. Uttar Pradesh 193.24 511.900 730.21   22. West Bengal 224.792 225.000 205.70	16.	Punjab	187.500	64.000	7.60
19. Tamil Nadu 1425.00 1337.785 951.17   20. Tripura 67.276 11.500 21.09   21. Uttar Pradesh 193.24 511.900 730.21   22. West Bengal 224.792 225.000 205.70	17	Rajasthan	820 438	811.890	1332.50
20. Tripura   67.276   11 500   21.09     21. Uttar Pradesh   193.24   511 900   730.21     22. West Bengal   224.792   225 000   205 70	18.	Sikkim	55 857	52.723	49.68
21. Uttar Pradesh 193.24 511 900 730.21   22. West Bengal 224.792 225 000 205 70	19.	Tamil Nadu	1425.00	1337.785	951.17
22. West Bengal 224.792 225 000 205 70	20	Tripura	67.276	11 500	21.09
	21.	Uttar Pradesh	193.24	511.900	730.21
Total 9040.00 8824.138 8820.00	22	West Bengal	224.792	225.000	205 70
		Total	9040.00	8824.138	8820 00

Written Answers

N.R.: Money not released.

### Influx of Infiltrators

# \*194. SHRI KRISHAN LAL SHARMA DR. PRABIN CHANDRA SARMA :

Will the Minister of HOME AFFAIRS be pleased to state

- (a) whether influx of infiltrators from across the borders of the country is still continuing:
- (b) whether recent influx of foreigners is the main cause of tension in the North-East region of the country:
- (c) whether the Government have evolved any fresh strategy to check influx of foreigners in the country:
  - (d) if so, the details thereof: and
  - (e) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (e). In view of the very long land borders with neighbouring countries, and because of various push and pull factors, infiltration into the country, which is a serious and ongoing problem, continues though at a reduced rate. It is one of the causes of tension in the North Eastern region of the country. The Government of India has taken a serious note of the problem and has taken a series of measures to curb and prevent infiltration. These measures include, inter alia, the following

- (1) Strengthening of the border Security force This includes
  - (i) raising of additional battalions under the expansion plan of the Border Security Force;
  - (ii) reducing gaps between the Border outposts;
  - (iii) increase in the number of OP towers:
  - (iv) provision of surveillance equipments and night vision devices; and
  - (v) raising of riverine water wing of the Border Security Force

(2) Fencing, Flood Lighting and Patrolling This includes

- (i) construction of border roads and fence on the Indo-Pakistan and Indo-Bangladesh
- (ii) flood lighting in the sensitive stretches on the Indo-Pak border; and
- (iii) intensification of patrolling along the border.
- (3) Surveillance on the coastal area

This includes

- (i) intensive surveillance by Naval vessels on the high seas;
- (ii) joint Coast Guard Navy surveillance in the territorial waters; and
- (iii) patrolling by Joint detachments of Navy (Coast Guard), Customs and State Police through trawlers in the shallow water along the shore.
- 4. Intelligence Gathering, Sharing Coordination :

Intelligence gathering is being constantly monitored to ensure that more and more pinpointed and actionable intelligence is available. Mechanisms have been set up to share such information, promptly with the State Governments.

### 5 Other Measures

There are schemes such as Prevention of Infiltration of Foreigners (PIF) in Assam and Meghalaya and Mobile Task Force (MTF) in West Bengal and Tripura which are being implemented by the concerned States to detect infiltrations.

Standing instructions have been issued to the Border Security Force, State Governments and UT Administrations for detection and deportation of infiltrators

Based on the reports received from the States of the North Eastern Region and West Bengal, Border Security Force and other agencies, a regular review is undertaken to monitor the situation on an on-going basis.

# Use of Polythene Bags

- \*195. SHRI BANWARI LAL PUROHIT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :
- (a) whether the attention of the Government has been drawn to the newsitem captioned "Slow poisoning via polythene bags" which appeared in the "Statesman", dated June 5, 1996;

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- (b) if so, whether the use of polythene bags is causing various types of diseases and environmental hazards:
  - (c) if so, the details thereof:
- (d) whether the use of polythene in advanced countries has been banned;
- (e) if so, the reasons for allowing polythene materials in the country; and
- (f) the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) Yes, Sir.

- (b) and (c) Polythene bags are not harmful to the environment per se. Plastic bags or others plastic packaging should have food grade pigments, plasticizers and additives (other chemicals), which do not lead to harmful effects.
- (d) to (f). Based on available information, the use of polythene bags in advanced countries is not banned. As per the amended Export-Import Policy (1992-1997), the import of plastic waste is included in the restricted list and its import is permitted against a licence.

## Soil Conservation Schemes

\*196. DR KRUPASINDHU BHO! Will the Minister of AGRICULTURE be pleased to state :

- (a) whether some Centrally sponsored soil conservation schemes are being implemented in the catchment of the River Valley projects in the country.
- (b) if so, the names of river valley projects included under those soil conservation schemes
- (c) whether any River valley has been included in Orissa under the said schemes.
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) (a) Yes. Sir.

- (b) The list of on-going 31 catchments under Centrally Sponsored Scheme of Soil Conservation in , the Catchments of River Valley Project is enclosed as Statement.
  - (c) Yes, Sir.
- (d) Five River Valley Catchment viz. Hirakud. Machkund-Sileru. Rengali-Mandira. Upper Kolab and Upper Indravati are included.
  - (e) Does not arise.

#### STATEMENT

List of Catchments and States covered under centrally sponsored scheme of soil conservation in the catchments of river valley Projects

S. No.	Name of Catchment	States in which catchment falls
1.	Beas (Pong Dam)	Himachal Pradesh
2	Chambal	M.P., Rajasthan
3.	Damanganga	Gujarat. Maharashtra
4.	Damodar-Barakar	Bihar, West Bengal
5.	Dantiwada	Gujarat. Rajasthan
6.	Ghod	Maharashtra
7.	Gumti	Tripura
8	Hirakud	M.P., Orissa
9	Kangsabati	West Bengal
10	Kundah	Tamil Nadu, Kerala
11.	Lower Bhavani	Tamil Nadu
12	Machkund Sileru	Andhra Pradesh. Orissa
13	Mahı	Gujarat, M.P. Rajasthan
14	Matatila	M.P., U.P.
15.	Mayurakshi	Bihar
16.	Nagarjunasagar	A.P. Karnataka. Maharashtra
17	Nizamsagar	A P. Karnataka. Maharashtra
18.	Pagladia	Assam
19.	Pochampad	A.P. Maharashtra
20	Pohru	Jammu and Kashmir
21	Ramganga	Uttar Pradesh
22.	Rengali Mandira	Bihar, M.P., Orissa
23.	Sardar Sarovar	Gujarat, M.P. Maharashtra
24	Sutlej	Himachal Pradesh
25.	Tawa	Madhya Pradesh
26.	Teesta	Sikkim, West Bengal
27	Thein Dam	Jand K. H.P. and Punjab
28	Tungbhadra	Karnataka
29	Ukai	Gujarat M.P Maharashtra
30.	Upper Kolab	A.P., M.P., Orissa
31	Upper Indravati	M.P., Orissa